

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.509/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Prasana Marketing Pvt.Ltd.	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 CS Mahan Ran Gade

Prasana

Prasana

10/10/17

**ORDER**

Ld. Counsel for the petitioner is present.

Heard. Admit.

Let notice be issued to the Registrar of Companies for filing reply within 30 days from today with a copy in advance to the petitioner.

List on 16/11/2017.

Sd/-

(Jinan K.R.)  
Member (J)

Sd/-

(Vijai Pratap Singh)  
Member (J)